


Allahabad Bench

C A No. 53/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2019

NAME OF THE COMPANY: ROC V/s M/s Nirmala Sahu Business Complex Pvt Ltd

SECTION OF THE COMPANIES ACT: 252(1) of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Krishna Dev Vyas	Adv.	Applicant	
2.				

CA No. 53/ALD/2019


Sh. Krishna Dev Vyas, Advocate for the Applicant is present.


Heard learned counsel for the appellant/ROC.

Appellant is directed to file a detailed affidavit as to how this appeal is within limitation.

List the matter on 2nd April, 2019.

Dated: 27.02.2019


SAROJ RAJWARE,
MEMBER (T)


BIKKI RAVEENDRA BABU
MEMBER (J)

Typed by:
Vidit Kumar Pandey
(P.S.)